

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1944  
ANSWERED ON:05.12.2012  
JOINT ENTRANCE EXAMINATION  
Pal Shri Jagdambika

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) the details of the reasons which necessitated change in the format of Joint Entrance Examination (JEE);
- (b) whether certain States and Indian Institutes of Technology (IITs) have registered their protest/objections to the new format;
- (c) if so, the details thereof and the steps taken to address their objections/ apprehensions;
- (d) whether it is a fact that there are multiple educational boards in the country that may require standardization of scores;
- (e) if so, whether the Government has evolved any such standardization formula in consultation with IITs; and
- (f) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR)

(a) : The Programme of Action (PoA) 1992 under the National Policy on Education (NPE) 1986 envisages the conduct of a Common Entrance Examination on an All India basis for admissions to professional and technical programmes in the Country. Multiple admission tests cause immense mental and financial strain on students and their parents and also distract students from regular classroom teaching, thereby diluting the effectiveness of the school education system. The Ramasami Committee, which went into this issue, proposed, inter-alia, a common national examination with weightage to performance in class XII examinations.

(b) & (c) : After detailed deliberations amongst the Senates of IITs, Joint Admission Board of IITs, as also in the various meetings of the Council of IITs as well as that of the Council of NITs, there was a consensus that the importance of the schooling system is to be revived in the larger public interest by giving due weightage to the performance of students in the class XII Board examinations besides reducing the multiplicity of examinations and at the same time maintaining the creditability and integrity of admissions to higher educational institutions. This has been endorsed 'in-principle' by the States in the two Conferences of the State Education Ministers, with the suggestion that the States may adopt the same pattern of admission to the engineering institutions affiliated to State Universities if they deem fit. Institutions Deemed to be Universities have also generally welcomed the proposal.

(d) to (f) : For admission to IITs, the final merit list would be drawn purely based on the result of the JEE-ADVANCED, conducted by the IIT system itself. However, admission would be given only to such successful candidates in JEE-ADVANCED who fall within the top 20 percentile of their respective Boards. Marks awarded by different Boards are not being equated. Instead, a candidate is being tested against his peers who have appeared in the same examination and whose performance has been evaluated in the same manner.